

की दुकाने आबंटित की गयी है जो इस प्रकार है.—

उन व्यक्तियों के नाम और पते जिन्हें दुकानें आबंटित की गयी हैं

- 1- सर्वश्री सरोजकुमार सिंह और पारसनाथ सिंह, ग्राम उत्तर देहन, डाकघर मन्, डिहारी, जिला भोजपुर, बिहार।
- 2- सर्वश्री लक्ष्मण प्रसाद और फूलचन्द पटेल, नवादा हरिष चन्द्र तलाब, जिला नवादा, बिहार।
- 3- सर्वश्री काहईया प्रसाद और ब्रजमोहन कुमार, क्वार्टर न० 915, डालमिया नगर बिहार।
- 4- सर्वश्री एम० आर० इन्टरप्राइजेज, ग्राम निवास, कटरा लहानीपुर पश्चिम, पटना, बिहार।
- 5- सर्वश्री तुष्टार कान्ति मुखर्जी और सत्य रजन राय, दम दम कैंट, कलकत्ता।
- 6- सर्वश्री भगोक्त आशुतोष, डाकघर सिमरिया मोक्षा पट्टी, जिला भाजपुर, बिहार।
- 7- सर्वश्री युनाइटेड बुक स्टाल, 15 जादव बोड रोड, कलकत्ता।
- 8- सर्वश्री अचमका इन्टर प्राइजेज, पी-228, सो आइ टी रोड, कलकत्ता।
- 9- सर्वश्री मोहम्मद शमसुल आलम और शहदुल्ला अकान्डा, न्यू गौग, ग्रामाम

(ग) भारतीय रेलों पर कुल 779 किताब की दुकानों में से मेसर्स ए० एच० व्हीलर एण्ड कंपनी के पास 380 दुकानें, मेसर्स हिमगोन वैंचम के पास 49 दुकानें, मेसर्स सर्वसेवा सच प्रकाशन के पास 30 दुकानें, मेसर्स गुलाब सिंह एण्ड सन के पास 20 दुकानें और बाकी 300 दुकानें अन्य व्यक्तियों के पास हैं।

Alleged Collection of Money Illegally by Railway Employee from Unauthorised Passengers

3836 SHRI R. N. BARMAN: Will the Minister of RAILWAYS be pleased to state

(a) whether the official figure of passengers during Puja Holiday showed a decline but in fact more people travelled out of Howrah station because some employees of Railways had minted money thereby depriving Government of its due share of earnings; and

(b) whether Government are aware that the "Conductor Guard" on duty in one II Class 3-tier compartment of 81-UP Howrah to New Delhi (Vestibule) on 17th October, 1974 has collected more than Rs 300/- from unauthorised passengers in front of the wife of one of the M.P.'s travelling in that compartment?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) The number of passengers booked from Howrah during the Puja season this year was slightly less than in the Puja season of 1973 but it is not a fact that a situation had prevailed in which Railway employees minted money through ticketless passengers depriving the Government of its earnings

(b) Enquiries into the whole matter have been ordered

Ticketless Travelling in Bihar on 10th and 15th November, 1974

3837 SHRI P A SAMINATHAN
SHRI P M MEHTA
SHRI VIRBHADRA SINGH
SHRI BISWANATH JHUN-JHUNWALA.

Will the Minister of RAILWAYS be pleased to state:

(a) whether large number of ticketless travellers were caught by the Bihar Sangharsh Samiti on the 10th November, 1974 on the eve of a CPI Rally in Patna, if so, the total number thereof;

(b) whether these ticketless passengers were handed over to the Railway authorities, if so, what action was taken against them;

(c) whether the Samiti also arrested much more number of ticketless tra

vellers on the 15th November, 1974 on the eve of Congress Rally in Patna;

(d) if so, action taken against them on that day; and

(e) whether all the passengers were released immediately?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) The Railways do not have any such information.

(b) Does not arise.

(c) The Railways do not have any such information.

(d) and (e). Do not arise.

Five Point Plan of Dr. Kissinger on Reduction in Oil Prices

3838. SHRI RAM SHEKHAR PRASAD SINGH;

SHRI R. V. SWAMINATHAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Dr. Kissinger's 5 point plan to get oil prices reduced was discussed in his recent visit to India; and

(b) what steps are being taken to get the plan approved by the oil producing countries?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) No, Sir.

(b) Government have no information.

Conference with Chief Ministers on Distribution of Kerosene and Diesel in Villages

3839. SHRI P. M. MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether he convened a conference of Chief Ministers of States to consider the steps to improve the distribution of kerosene and diesel in villages;

(b) if so, when was the meeting called and the broad outlines of decisions arrived;

(c) whether the representative of the Gujarat State has pointed out certain difficulties in moving the kerosene to the villages and drought affected areas and the Central Government have agreed to help in this regard; and

(d) whether the allocations to these drought affected States will be improved with the help of Union Government?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). Minister of Petroleum and Chemicals had a meeting with representatives of some State Governments including Gujarat, on 16-11-74, to assess their diesel requirements particularly for the agricultural programmes in the coming Rabi season. Steps for improvement of kerosene oil distribution in rural areas were also discussed.

State Governments were requested to re-assess their diesel oil requirements on a realistic basis and fix reasonable norms for consumption by irrigation pumps and agricultural machinery. State Governments were further requested to ensure availability of diesel oil to agriculturists on priority through quota cards if necessary and to effectively check malpractices like hoarding and black marketing. The State Governments were also requested to set up an effective system of kerosene oil distribution particularly in rural areas. They were assured that the Central Government is trying to meet the requirements of diesel oil particularly for the agricultural programmes in full.

(c) and (d). The diesel requirements for agriculture in Gujarat were brought out in the meeting.